NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4037 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 542 of 2025	Incab Employess Association Pune Vs. Pankaj Kumar Tibrewal, RP of INCAB Industries Ltd.	Gaurav H. Sethi

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